

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00456/2020

DATED THIS THE 08TH DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Murali M.N
S/o Late Sri H.B. N Murthy,
Aged about 61 years,
Formerly working as Junior Officer,
KIOCL, Corporate Office,
Bangalore, and
Residing at No. 71, "SUDAMSHU",
Aakruthi Greens Layout,
Near Ramabai Nagar, Gurur Post Office,
Mysuru 570 008

....Applicant

(By Advocate Shri Subramanya Bhat- through video conference)

Vs.

1. The Union of India,
Represented by the Secretary,
Ministry of Steel,
Udyog Bhavan, New Delhi – 11.

2. The KIOCL Ltd.,
Represented by the
Chairman-cum-Managing Director,
Koramangala 2nd Block,
Bangalore 560 034

3. Company Secretary,
KIOCL Ltd. Koramangala 2nd Block,
Bangalore 560 034

4. The General Manager (HR),
KIOCL Ltd. Koramangala 2nd Block,
Bangalore 560 034

5. The Joint General Manager (HR),
KIOCL Ltd. Koramangala 2nd Block,
Bangalore 560 034

6. Senior Manager (HR),
KIOCL Ltd. Koramangala 2nd Block,
Bangalore 560 034

.....Respondents

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00456/2020

Annexure A1	Copy of the order of promotion dated 30.06.2014
Annexure A2	Copy of the order of promotion as dated 04.01.2017
Annexure A3	Copy of the Memorandum of settlement dated 27.02.2017
Annexure A4	Copy of the order dated 04.07.2017
Annexure A5	Copy of the order dated 22.12.2017
Annexure A6	Copy of the circular dated 19.10.2019
Annexure A7	Copy of the representation dated 07.11.2019
Annexure A8	Copy of the communication dated 02.12.2019
Annexure A9	Copy of the representation dated 12.12.2019
Annexure A10	Copy of the OM dated 10.09.2016
Annexure A11	Copy of the legal notice dated 06.06.2020
Annexure A12	Copy of the reply dated 27.07.2020
Annexure A13	Copy of the statement of arrears on revision of payscale
